

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED**

**LIST OF CREDITORS**  
Summary as on 24-04-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

**List of operational creditors (Workmen)**  
Annexure-5 (NIL)

Amount in Rs

Sl NO	Name of authorised representative, if any	Name of work man	Details of Claim Received		Deatails of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC, if applicable						
	NIL															

